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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.No.2166/PB/2002 &
O.A.No.2167/PB/2002

New Delhi, this the 7th day of August, 2003

HON'BLE SMT. LAKSHMI SWAMINATHAN, VICE CHAIRMAN (J)
HON'BLE SHRI R.K. UPADHYAYA, ADMINISTRATIVE MEMBER

OA-2166/PB/2002

1. Bhuvnesh Kumar Yadav aged about 25 years
s/o Shri Raghuvir Singh Yadav
2. Dharmesh Makwana aged 26 years
s/o Shri Balwant Makwana
3. Miss Laxmi aged 25 years s/o Shri Shyam Lal
4. Amit Kumar Jha aged 25 years s/o Shri L.P.Jha
5. C.V.Rama Raju aged 24 years s/o Shri
C.H.Veerman
6. Prashanta Kumar Basumatary aged 30 years
s/o Shri Chandradhar Basumatary
7. Israr Ahmed aged 28 years s/o Shri Md. Umar
Khan
8. Gajendra Singh aged 24 years
s/o Shri S.P.Singh
9. Anand Kumar aged 23 years
s/o Shri R.P.Soni
10. Mahesh Singh Nikurpa aged 25 years
s/o Shri L.S.Nikurpa
11. Manish Kumar Bansal aged 26 years s/o
Shri G.C.Bansal
12. Hari Om Mahawar aged 27 years
s/o Shri Krishna Nirala
13. A.Sravan Kumar 29 years
s/o Shri Thirupathi Rao
14. Ch. Shrinivasu aged 30 years
s/o Shri C.Krishna
15. Dinesh Kumar Garg aged 27 years
s/o Shri P.C.Garg
16. Bheru Lal Gahlot aged 27 years
s/o Shri R.K.Gahlot
17. Nilesh Kumar H. Chauhan aged 25 years
Shri Hira Lal Chauhan
18. Jitendra Lal Gupta aged 27 years
s/o Shri V.P.Gupta

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19. Deo Shankar aged 23 years
s/o Shri Jagdish Chaudhary
20. Budhi Prakash Sharma
aged 25 years s/o Shri D.S.Sharma
21. Sanjay Kumar aged 31 years
s/o Shri Kailash Nath Mali
22. Pankaj Goyal aged 23 years
s/o Shri Kedar Nath Goyal
23. Nazir Ahmed Joo aged 27 years
s/o Md. Safodar Joo
24. Navendra Singh aged 25 years
s/o Shri Bhanwar Pal Singh
25. Prasoon Chandra aged 23 years
s/o Shri R.C.Gupta
26. Miss Prabhaji aged 29 years
s/o Shri Shyam Lal Goel
27. Surendra Ruhela aged 24 years
s/o Shri Mohan Singh Ruhela
28. Vinod Kumar Sharma aged 27 years
s/o Shri Baij Nath Prasad
29. Kanwal Deep Singh aged 25 years
s/o Shri Sadhu Singh
30. Sunil Kumar Rajan aged 29 years
s/o Shri Moti Lal Sahu
31. Ravindra Kumar aged 26 years
s/o Shri Kalu Ram
32. Pawan Kumar Aggarwal aged 25 years
s/o Shri Kailash Chandra Aggarwal
33. Vijay Narayan Rai aged 29 years
Shri Ramji Rai
34. Sanjay Bansal aged 25 years
s/o Shri K.M.Bansal
35. Jitendra Kumar Joshi aged 27 years
s/o Shri D.K.Joshi
36. Deepak Pathak aged 26 years
s/o Shri P.D.Sharma
37. Prabhat Dikshit aged 25 years
s/o Shri A.K.Dikshit
38. Aditya Singh aged 25 years
s/o Shri D.P.Singh
39. Abhay Kumar aged 28 years
s/o Shri R.B.Rai

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40. Ashwani Kr. Mahaur aged 26 years
s/o Shri H.B.Mahaur
41. Vineet Verma aged 27 years
s/o Shri K.L.Verma
42. Pankaj Kr. Chand aged 29 years
s/o Shri H.K.Chand
43. Chandra Bhushan Singh aged 26 years
Shri A.N.Singh
44. Atul Kumar Singh aged 26 years
s/o Shri C.P.Singh
45. Lalit Yadav aged 26 years
s/o Shri B.L.Yadav
46. Ramgopal Meena aged 28 years
s/o Shri M.C.Meena
47. Prashant S. Pantode aged 25 years
s/o Shri S.D.Pantode
48. Trilok Chandra aged 26 years
s/o Shri G.Singh
49. P.S.Subramanyam aged 30 years
s/o Shri P.Venugopala Rao
50. Saroj Kumar Singh aged 27 years
s/o Shri N.Singh
51. G.C.Tolwani aged 30 years
s/o Shri K.L.Tolwani

..Applicants

(None present even on the second call)

Versus

1. The Union of India through the Secretary to the Ministry of Communication, 20 Ashoka Road, New Delhi
2. The Secretary to the Govt. of India, Department of Personnel & Training, Central Secretariat, North Block, New Delhi
3. The Union Public Service Commission through the Chairman Dholpur House, Shahjahan road, New Delhi
4. The Chairman Telecom Commission Sanchar Bhawan 20 Ashoka Road, New Delhi

..Respondents

(By Advocate: H.K. Gangwani)

VW

OA-2167/PB/2002

1. P.K.Jain s/o Shri P.C.Jain
aged 36 years at present working as
Director Telecom Area Jabalpur
2. R.K.Gupta s/o Shri R.C.Gupta
aged 47 years at present working as
Director Microwave Mtce CTO compound Jabalpur
3. A.K.Shrivastava s/o Shri R.R.Prasad
aged 38 years at present working as
DGM (Operation) CTO Exchange Building
Jabalpur
4. Manoj Mishra s/o Shri M.G.Mishra,
aged 38 years at present working as
Director Transmission Installation
1502 Wright Town Jabalpur
5. Jitendra Khare s/o Shri J.P.Khare
aged 29 years at present working as
DE Telephones (External-I) CTO Exchange
Jabalpur
6. Basant Gupta s/o Shri S.C.Gupta
aged 30 years at present working as
DE Transmission Installation
1502 Wright Town Jabalpur
7. Surendra Singh s/o Shri Rasal Singh
aged 34 years presently working as
DET (OFC Project) Katanga Jabalpur

..Applicants

(None present even on the second call)

Versus

1. The Union of India through the Secretary
to the Ministry of Communication
20 Ashoka Road, New Delhi
2. Secretary to the Department of
Telecommunication
20, Ashoka Road, New Delhi
3. The Chairman, Telecom Commission
Sanchar Bhawan
20, Ashoka Road, New Delhi
4. The Union Public Service Commission
through the Chairman
Dholpur House, Shahjahan road,
New Delhi
5. The Secretary to the Govt. of India
Dept. of Personnel & Training,
Central Secretariat, North Block,
New Delhi

..Respondents

(By Advocate: Shri H.K. Gangwani)

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ORDER (ORAL)

HON'BLE SMT. LAKSHMI SWAMINATHAN, VICE CHAIRMAN (J):

None present for the applicants even on the second call. We have heard Shri H.K. Gangwani, learned counsel for the respondents.

2. Shri H.K. Gangwani, learned counsel for the respondents submits that the issues raised in the aforesaid OAs are covered by Tribunal's order dated 6.8.2002 in OA 298/2002 with connected OAs.

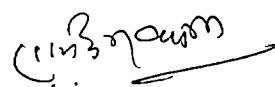
3. We have seen the reliefs prayed for by the applicants in the aforesaid OAs which include quashing of respondents' circular dated 8.5.2000 which is on the subject of permanent absorption of Group 'A' and Group 'B' officers in MTNL. In Tribunal's order dated 6.8.2002 in OA 298/2002, with connected OAs, the subject matter under consideration was also regular absorption of employees in BSNL and MTNL which had been more specifically dealt with by the earlier order of the Tribunal in which certain directions were given to the respondents. These directions include clarification of the conditions of absorption of employees in these organisations on their exercising option to be absorbed therein and other related matters.

4. In the circumstances of the case, we are satisfied that the issues raised in the present OAs are similar to the issues raised in the aforesaid OAs dealt with by the order dated 6.8.2002.

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5. In this view of the matter, both OAs are disposed of directing the respondents to extend similar treatment to the applicants in the present OAs as has been done in the OAs dealt with by the Tribunal vide order dated 6.8.2002. No order as to costs.

5. Let a copy of this order be placed in OA 2167/2002.



(R.K. Upadhyaya)
Member (A)



(Smt. Lakshmi Swaminathan)
Vice Chairman (J)

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